# 81 Written Answers

(v) Thorough investigation into all complaints followed by adequate preventive and punitive action against erring staff as well as contractors.

### Survey of Lubricants

220. SHRI HARSH DEO MALAVIYA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government's attention has bee" drawn to a survey of lubricants conducted by Dr. J. P. Sharma of I.T.T. Delhi;

(b) whether it is a fact that wrong choice Of oils is causing severe losses and damage to Indian industries;

(c) whether there is a shortage of lubricating oils and adulterated lubric?njs are being widely used; and

(d) if so, what steps have been taken by Government to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN): (a) Government have seen press reports in this regard.

(b) No such reports have come to the notice of Government.

(c) The supply of lubricating oils has, been comfortable in the past. However during the recent oil crisis, world-wide shortage of some of the lube base stocks and additives has occurred and this has affected temporarily the supply of some of the lubricating oils.

Some instances of adulteration of lubri cants have come to the notice of the Govern- en and these are being looked into.

(d) The following steps have bee" taken to improve the situation:-

(i) All possible sources in the world market for obtaining supplies of deficit base stocks and additives are being tapped.

(ii) The use of critical grades is being restricted to essential requirements.

(iii) Indigenous production of oils like Turbine and axle, which were hitherto imperted. (iv) indigercus efforts to develop substitutes.

(v) Conservtion of lubricating oils by scientific re-refining and recycling of used oils is proposed to be taken up.

### **Re-employed retired** judges

221. SHRIMATI SUMITRA G. KUL-KARNI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to slate tie number of retired judges of High Courts and Supreme Court reemployed after retirement during the last three years, ye?r-wise?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): The information is being collected and will belaid en the Table of the house.

े. बाढ लियंत्रण विभाग दिल्सी 🗥 🖤

222. श्री भैरों सिंह शेखावत :

श्री जगदीश प्रसाद माथुर : 🚃

वया सिचाई और विद्युत् मन्त्री यह बताने की कृपा करेंगे कि: -----

(क) दिल्ली के बाढ़ नियन्तण विभाग के ग्रन्तर्गत कितने डिवीजन काम कर रहे हैं ग्रौर प्रत्येक डिवीजन में कितने अधिशासी अभियन्ता कार्य कर रहे हैं ग्रौर प्रति नियुक्ति पर ग्राये हुए अधिशासी अभियन्ताओं के नाम क्या हैं; ग्रौर

(ख) प्रति नियुक्ति पर ग्राये कितने ग्रधिकारी जनवरी, 1974 के पश्चात् कार्यकाल समाप्त होने से पहले वापस भेजे गएग्रौर उसके क्या कारण हैं? \*\*

# Flood Control Department. Delhi

222. SHRI B. S. SHEKHAWAT: SHRI JAGDISH PRASAD MATHUR :

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the number of divisions working under the Department of Fleed Control,

**†**[] English traislaio-1.

Delhi and the number of executive engineers working in each division alongwith the names of the executive engineers who are on deputation; and

(b) the number of officers en depuctier who had been sent back after January. 1974 before the expiry of their terms and the reasons therefor ?]

सिंचाई और विद्युत् मंत्री (श्री के० सी० पन्त): (क) दिल्ली प्रशासन के बाढ़ नियन्त्रण विभाग में बाढ़ नियन्त्रण के नौ प्रभाग ग्रौर लघु सिंचाई का एक प्रभाग है। पांचों प्रभागों में कार्यकारी ग्रभियन्ताग्रों के पद इस समय रिक्त पड़े हैं। ग्रन्य प्रभागों में निम्नलिखित कार्यकारी ग्रभियन्ता कार्यं कर रहे हैं:---

- प्रभाग 1: श्री पी० एन० डांग, केन्द्रीय जल ग्रौर विद्युत ग्रायोग से प्रतिनियक्ति पर
- **प्रमाग** 2 : श्री किंणन चन्द, केन्द्रीय जल और विद्युत ग्रायोग से प्रति-नियक्ति पर
- प्रज्ञाग ३: श्री एम० जी० सागर, पंजाब सरकार से प्रतिनियक्ति पर
- मॉबिकी प्रभागः श्री डब्ल्यू० एम० देण-पाण्डे, केन्द्रीय जल और विद्युत ग्रायोग से प्रतिनियक्ति पर
- सर्वेक्षण कार्य प्रभागः श्री के० एन० कृष्ण-मूर्ति, केन्द्रीय लोक निर्माण विभाग से प्रतिनियक्ति पर

(ख) दिल्ली प्रशासन ढारा दी गई सूचना के अनुसार प्रतिनियुक्ति पर प्राए किसी भी अधिकारी को स्वीकृत प्रतिनियुक्ति अवधि की समाप्ति से पूर्व उसके मूल विभाग को प्रत्यावर्तित नहीं किया गया है।

[THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT): (a) There are nine divisions dealing with flood control and one division dealing with Minor Irri-

†[] English translation.

gation in the Flood Control Wing of the Delhi Administration. The posts of executive engineers in five divisions are vacant at present. The other divisions are held by the following Executive Engincers:-

Division I—Shri P. N. Dang, on deputation from the Central Water and Power Commission.

Division II.—Shri Kishan Chand, on deputation from the Central Water and Power Commission.

Division III.—Shri N. G. Sagar, on deputation from the Punjab Government.

Mechanical Division.—Shri W. M. Deshpande, on deputation from the Centra! Water and Power Commission.

Surveyor Works Division.—Shri K. N. Krishnamurthy, on deputation from the Central Public Works Department.

(b) According to the information furnished by the Delhi Administration no Officer on deputation has been reverted to the parent department before the expiry of the sanctioned term of deputation.]

### Conversion of Motor Spirit From Crude Oil

223. SHRI SUBRAMANIAN SWAMY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the percentage of imported crude that is converted into motor spirit; and

(b) the percentage of taxes in the price of motor spirit sold at the retail level at present?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHE-MICALS(SHRISHAH NAWAZ KHAN): (a) The production of motor spirit in the various refineries operating fully on imported crude as a percentage of crude throughput varies from 4 -57 in the Burmah Shell refinery to 8 -63 in the Cochin refinery for the year 1973.

(b) The percentage of Central rates of duty and other taxes included in the retail price of Motor Spirit in Delhi with effect from 1st April 1974 is 72.